

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1371  
ANSWERED ON - 11/02/2026

**FLYOVERS, OVERBRIDGES AND UNDERPASSES ON NATIONAL HIGHWAYS  
IN GUJARAT**

1371. SHRI BABUBHAI JESANGBHAI DESAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has issued guidelines or standards governing the provision of flyovers, road overbridges and underpasses during the construction, widening or expansion of National Highways, including those passing through urban areas of Gujarat;
- (b) the criteria adopted for determining the necessity, including parameters such as traffic volume, accident, safety records, pedestrian, railway crossings and local connectivity requirements;
- (c) the procedure followed for identification, technical evaluation and approval of locations for flyovers, overbridges and underpasses on National Highways; and
- (d) whether representations or proposals received from State Governments or public representatives are taken into consideration while finalising sites for such structures and, if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Flyovers, road overbridges and underpasses along National Highways (NHs) including those sections of NHs passing through urban areas of Gujarat are planned, designed and constructed in accordance with the provisions of Indian Roads Congress (IRC) Guidelines. National Highways have provisions of vehicular under/overpass at the intersection of National Highways and State Highways (SHs). Further, replacement of railway level crossings along National Highways (NHs) with Road-Over-Bridges (ROBs) or Road-Under-Bridges (RUBs) has been mandated. Identification, technical evaluations and finalization of sites of such structures are done in accordance with the extant Policy as well as IRC Guidelines duly considering parameters such as category of cross roads (NHs/SHs), railway crossings, traffic volume, accidents, safety records, pedestrians, local connectivity requirements and representations or proposals received from State Governments or public representatives.

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